

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 217 of 2014 & IA No. 336 of 2014

Dated : 8th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Ms. Suparna Shrivastava with
Mr. Anushka Arora for GERC
Mr. Hemant Sahai
Ms. Pooja Priyadarshini
Mr. Saraswat Mahapatra

ORDER

At the request of learned counsel for the appellant, post this Appeal for hearing
on **10th March, 2016.**

(T. Munikrishnaiah)
Technical Member
rkt/dk

(Justice Surendra Kumar)
Judicial Member